



Standing Committee Report Summary

North-Eastern Areas (Re-organisation) Amendment Bill, 2011

- The Standing Committee on Home Affairs, chaired by Shri M. Venkaiah Naidu, presented its 158th Report on ‘The North-Eastern Areas (Re-organisation) Amendment Bill, 2011’ on March 28, 2012.
- The Bill was introduced in the Lok Sabha on December 07, 2011. It seeks to amend the North-Eastern Areas (Reorganisation) Act, 1971. The Act established a joint cadre of the All-India Services (Indian Administrative Service, Indian Police Service and Indian Forest Service) for the States of Manipur and Tripura.
- The Bill splits the joint Manipur and Tripura All-India Service cadres into two independent State cadres.

Recommendations of the Committee

The Standing Committee adopted the Bill without any change and recommended that it be passed. However, the Committee suggested that the issue of creating separate cadres for all other States of the North-Eastern region should be taken up for consultation.

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